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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGESAN
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. Jesus Monis Dan G. Jagadeeswarar G. George Raja Selvan	Respondents	
2.	N. A. S. Richard	Petitioner	

ORDER

Counsel representing both the parties are present. Both the counsel stated that there is a chance of settling the matter with the petitioner and sought time for reporting the outcome. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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